

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1233/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE PARTIES: Jinedra Diamonds Pvt.Ltd.
V/s.
Swarnsparsh Gems & Jewellery Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Seema J. Verma	Advocate/Chitkower	<u>For D.</u>

ORDER

CP No. 1233/I&BP/NCLT/MB/MAH/2017

Counsel for the Petitioner is present.

The Counsel for the Petitioner has stated that settlement is in progress,
hence sought time for arriving at a settlement.

At request of the Petitioner's Counsel, list this matter on **08.08.2017** for
reporting settlement.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)